

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 02/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging And Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging And Infrastructure Ltd
UNDER SECTION	Sec 7 of IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA S Ran Prasad	Advocate	9440236074	Ranad

**ORDER**

Counsels representing both sides are present. Counsel for the Respondent prayed time stating that discussions for settling the matter are postponed. At his request, time is enlarged. Put up the matter on 15.04.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**

AS